

**TAMIL NADU  
GOVERNMENT GAZETTE****EXTRAORDINARY** PUBLISHED BY AUTHORITY

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CHENNAI, FRIDAY, JULY 17, 2009  
Aadi 1, Thiruvalluvar Aandu-2040**Part II—Section 2****Notifications or Orders of interest to a section of the public  
issued by Secretariat Departments.****NOTIFICATIONS BY GOVERNMENT****FINANCE DEPARTMENT  
(Salaries)**

NOTIFICATIONS UNDER TAMIL NADU TRANSPARENCY IN TENDERS ACT

PROCUREMENT OF THE PROVISION OF COMMON USER GROUP MOBILE PHONE SERVICES  
FROM BHARAT SANCHAR NIGAM LIMITED BY TAMIL NADU FOREST DEPARTMENT UNDER THE ACT.*[G.O. Ms. No. 302, Finance (Salaries), 17th July 2009, Aadi 1, Thiruvalluvar Aandu-2040.]***No. II(2)/FIN/358(c-1)/2009.**

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the procurement of provision of Common User Group Mobile Phone services from Bharat Sanchar Nigam Limited (BSNL) by the Tamil Nadu Forest Department.

APPOINTMENT OF "INDIAN NATIONAL TRUST FOR ART AND CULTURAL HERITAGE" AS THE CONSULTANT FOR  
THE TRANQUEBAR DEVELOPMENT PROJECT UNDER THE ACT.*[G.O. Ms. No. 303, Finance (Salaries), 17th July 2009, Aadi 1, Thiruvalluvar Aandu-2040.]***No. II(2)/FIN/358(c-2)/2009.**

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the appointment of the "Indian National Trust for Art and Cultural Heritage" (INTACH) as the consultant to render Consultancy, Monitoring and Supervising Services for the Tranquebar Development Project.

K. GNANADESIKAN,  
*Principal Secretary to Government.*